

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA
UNSTARRED QUESTION NO.241
TO BE ANSWERED ON 3rd February, 2021

MAKE IN INDIA INITIATIVE

241. DR. KALANIDHI VEERASWAMY:

Will the Minister of DEFENCE be pleased to state:

- (a) the features of the Make in India Scheme;
- (b) the details of the number of defense equipments manufactured under this scheme within the country during the last three years and the details of the revenue saved through this scheme;
- (c) whether the Government is exporting any of these products;
- (d) if so, the details thereof, country-wise and if not, the reasons therefor; and
- (e) whether the Government has awarded any order/contract to Tamil Nadu State under this scheme so far and if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 241 FOR ANSWER ON 03.02.2021 REGARDING 'MAKE IN INDIA INITIATIVE'.

- (a) Make in India initiative was launched by the Government on September 25, 2014 with the objective of facilitating investment, fostering innovation, building the best in class manufacturing infrastructure, making it easy to do business and enhancing skill development. The initiative is further aimed at creating a conducive environment for investment, modern and efficient infrastructure, opening up new sectors for foreign investment and forging a partnership between government and industry through positive mind-set.

'Make in India' initiative in defence sector is implemented through various policy initiatives which promotes indigenous design, development and manufacture of defence items. These initiatives, inter-alia, include priority to procurement of capital items from domestic sources under Defence Acquisition Procedure (DAP) 2020; notification of 'Negative list' of 101 items for which there would be an embargo on the import beyond the timeline indicated against them; simplification of Industrial licensing process; liberalization of FDI policy; simplification of Make Procedure; launch of Innovations for Defence Excellence (iDEX) scheme; and implementation of "Public Procurement (Preference to Make in India), Order 2017.

- (b) In the last three financial years i.e. from 2017-18 to 2019-2020, Government has accorded Acceptance of Necessity (AoN) to 123 Defence proposals, worth Rs. 169,750 Crore approximately, under the various categories of Capital Acquisition, which promotes domestic manufacturing as per the Defence Acquisition Procedure.
- (c) & (d) Many significant projects including 155mm Artillery Gun system 'Dhanush', Bridge Laying Tank, Thermal Imaging Sight Mark-II for T-72 tank, Light Combat Aircraft 'Tejas', 'Akash' Surface to Air Missile system, Attack Submarine 'INS Kalvari', 'INS Chennai', Arjun Armoured Repair and Recovery Vehicle, Medium Bullet Proof vehicle etc, have been produced in the country under 'Make in India' of the Government in the last few years.

Based on the Authorisation/License issued by Department of Defence Production and actual exports done by Ordnance Factory Board (OFB) & Defence Public Sector Undertakings (DPSUs), some of major items exported in the past few years are Fast Patrol Vessels, Coastal Surveillance System (CSS), Light Weight Torpedoes, Light Weight Torpedo Launcher and Parts, Do-228 Aircraft, Wheeled Infantry Carrier, Light

Specialist Vehicle, Mine Protected Vehicle, Passive Night Sights, Battle Field Surveillance Radar Extended Range, Integrated Anti-Submarine Warfare, Advanced Weapons Simulator, Personal Protective items, 155mm Artillery Gun Ammunition, Small Arms and Ammunitions, Weapon locating Radars, Identification of Friend or Foe (IFF) – Interrogator etc. Considering the strategic sensitivity of the matter, in the interest of national security, the country-wise details of exports cannot be divulged.

- e) The contracts for various capital acquisition requirements of the Government in the Defence Sector are awarded to domestic, public & private sector companies including those situated in State of Tamil Nadu, as per the extant provisions prescribed in Defence Acquisition Procedure. In addition, the OFB & DPSUs place orders on Indian vendors including those situated in Tamil Nadu for supply of various items, components etc. as per their requirements. A decision has been taken to set up a Defence Industrial Corridor in the State of Tamil Nadu with 5 nodes at Chennai, Coimbatore, Hosur, Salem and Tiruchirappalli to develop defence manufacturing ecosystem and promote indigenous manufacturing.
